

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3700
TO BE ANSWERED ON 08.12.2016

FUNCTIONING OF PRIS

† **3700.** SHRI ALOK SANJAR

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) the number of Panchayati Raj Institutions functioning in the country as on date, State/UT-wise;
- b) whether the Union Government have constituted any monitoring units to review their functioning;
- c) if so, the details thereof and if not, the reasons therefor; and
- d) the steps being taken by the Government to improve the working of Panchayati Raj institutions in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a): As per available information, the total number of District Panchayats, Intermediate Panchayats and Gram Panchayats in the country are 595, 6284 and 247155, respectively. State/UT- wise details of various tiers of Panchayats are given at **Annexe**.

(b) & (c): No, Madam. Ministry of Panchayati Raj (MoPR) has not constituted any monitoring units to review the functioning of Panchayats. MoPR in its overseeing role reviews the implementation of the provisions of Part IX of the Constitution from time to time through meetings and discussions with the States. The annual Devolution Index Report and the State of Panchayati Raj Reports commissioned by the MoPR assess the policy and legislative framework and outcomes of the State in respect of Panchayati Raj.

(d): The Ministry of Panchayati Raj (MoPR) has been taking several steps to strengthen the Panchayati Raj Institutions in the States and Union Territories covered under Part IX of the Constitution through provisioning of financial and technical assistance under the schemes and programmes of the government and issue of advisories from time to time. The various measures taken include incentivizing the States which have devolved more functions, funds and functionaries to Panchayats, providing financial and technical assistance for capacity building of Panchayats to enable them to perform the devolved functions effectively and efficiently, strengthening systems of budgeting, accounting and auditing, development of software applications and imparting training for their use to bring in transparency, accountability and efficiency in their functioning, incentive awards to the selected best performing Panchayats and assisting the States in formulation of detailed guidelines for preparation of participatory Gram Panchayat Development Plans by the Gram Panchayats utilising the resources available at their command.

During the years 2012-13 to 2016-17, the MoPR has released Rs 1831.94 crore to States for capacity building activities. Under the Fourteenth Finance Commission award, grants to the tune of Rs. 2,00,292.20 crore for the period from 2015 to 2020 are being devolved to Gram Panchayats for delivery of basic services, preparation of audited accounts and for improvement of own source revenue of the Gram Panchayats.

Annexe

Annexe referred to in reply to part (a) of the Lok Sabha Unstarred Question no 3700 to be answered on 08.12.2016

Total number of Panchayats* in India

State	District Panchayats	Intermediate Panchayats	Gram Panchayats	Total Panchayat in State
A&N Island	2	7	70	79
Andhra Pradesh	13	660	12,920	13,593
Arunachal Pradesh	20	177	1,779	1,976
Assam	21	185	2,200	2,406
Bihar	38	534	8,391	8,963
Chandigarh	1	1	12	14
Chhattisgarh	27	146	10,971	11,144
Dadra & Nagar Haveli	1	NA	20	21
Daman & Diu	2	NA	15	17
Goa	2	NA	191	193
Gujarat	33	247	14,023	14,303
Haryana	21	126	6,205	6,352
Himachal Pradesh	12	78	3,226	3,315
Jammu & Kashmir	Not notified	Not notified	4,198	4,198
Jharkhand	24	259	3,398	3,681
Karnataka	30	176	6,019	6,225
Kerala	14	152	941	1,107
Lakshadweep	1	NA	10	11
Madhya Pradesh	51	313	22,824	23,188
Maharashtra	34	351	28,009	28,394
Manipur	4	NA	161	165
Odisha	30	314	6,211	6,555
Puducherry	NA	10	98	108
Punjab	22	146	13,028	13,196
Rajasthan	33	295	9,894	10,222
Sikkim	4	NA	176	180
Tamil Nadu	31	385	12,524	12,940
Telangana	9	438	8,684	9,131
Tripura	8	35	591	634
Uttarakhand	13	95	7,950	8,058
Uttar Pradesh	75	821	59,074	59,970
West Bengal	19	333	3,342	3,694
Grand Total	595	6,284	247,155	254,034

* Information as provided by the States/UTs

The provisions of **Part IX** are not applicable to the States of Nagaland, Meghalaya, Mizoram and Delhi.
